

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 110**

**CP (IB) No.50/Chd/Pb/2023**

**IN THE MATTER OF:**

**Bank Of Maharashtra Through Nitin Narang** ... **Applicant**

**Versus**

**Jeet Singh** ... **Personal Guarantor**

**Under Section: 95, IBC 2016**

**Order delivered on 10.06.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Applicant** : Mr. Viren Sharma, Advocate

**For the Personal Guarantor** : Mr. Ajay Singh, Advocate with Mr. Jeet Singh,  
Personal Guarantor in person.

**ORDER**

Heard the submissions made by the counsel for both the parties. Let the matter be posted to 09.07.2024 for arguments.

Sd/-

**(SATYA RANJAN PRASAD)  
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**